made shortly.

tion in the monthly levy sugar quotas of the States since the re-introduction of the policy of partial control **In** December, 1979.

(b) Does not arise.

Dusting work in National Archives of India

2464. SHRI LADLI MOHAN NIGAM: Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that Class IV employees of the National Archives of India, New Delhi, are required to perform dusting duties after and before office hours which is a health hazard to them;
- (b) whether it is also a fact that recently these employees were asked to undergo medical examination;
- (c) if so, what are the details in this regard; and
- (d) whether Government propose to recruit employees for dusting work, if so, by when?

THE MINISTER OF STATE IN THE OF EDUCATION AND MINISTRY WELFARE SOCIAL (SHRIMATI SHEILA KAUL): (a) to (c) The National Archives of India is a repository of the records of the Government of India and for the proper maintenance of these records regular dusting is necessary. Earlier dusting of the records was done during the office hours but on the recommendations of the National of Occupational Health, Ahmedabad, it is now being done after office hours only. The employees engaged on this duty are supplied and masks in order to avoid with aprons inhalation of dust.

All the members of the staff working in the stack area have recently been medically examined in order to assess whether there is any health hazard. Their medical report is awaited and in the absence of medical opinion it is difficult to conclude

(d) Yes, Sir. It has since been decided to use vacuum cleaners for cleaning the shelves and stack area. Five posts of Helpers have been created to which recruitment will be

to Questions

Complaints against South Avenue enquiry office

2465. SHRI SHIVA CHANDRA JHA; Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that Government have received complaints against the malfunctioning of the CPWD Enauiry Office in South Avenue, **New** Delhi;
- lb) if so the details thereof and th"i zt=n3 lilzzn by Government in this regard; and
- (c) the number of flats in South Avenue which have been whitewashed in 1980 and were also whitewashed during 1979 and the reasons therefor?

THE MINISTER OF PARLIAMEN-I TARY AFFAIRS AND WORKS AND I HOUSING (SHRI BHISHMA NA-; RAIN SINGH): (a) No, Sir.

- (b) Does not arise.
- (c) 14 flats in South Avenue were white-washed in 1979 as well as in 1980. 13 of them were white-washed i 1 1980 due to change of occupancy and I was white-washed due to disfiguring of the walls on account of water leakage etc. from the top.

Setting up of agro-industrial prices

2466. SHRI SHIVA CHANDRA JHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government are planning to set up an agro-industrial price commission for maintaining the parity between agricultural and industrial prices; and